

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

Original Application No.181/00728/2016

Tuesday, this the 07th day of August, 2018

CORAM:

**Hon'ble Mr. E.K. Bharat Bhushan, Administrative Member
Hon'ble Mr. Ashish Kalia, Judicial Member**

C.P. Mullakoya,
S/o. Akkare Muthukoya, Age 60 years,
Retired as Subject Matter Specialist,
Krishi Vigyan Kendra, Farm Science Centre,
Kiltan Island, UT of Lakshadweep. **Applicant**

(By Advocate – Mr. M.P. Krishnan Nair)

V e r s u s

- 1 The Administrator,
UT of Lakshadweep, Kavarathi – 682 555.
- 2 The Director of Agriculture,
Directorate of Agriculture, UT of Lakshadweep,
Kavarathi – 682 555.
- 3 The Secretary, Agriculture Dept.,
Lakshadweep Admn., Kavarathi – 682 555.
- 4 Union Public Service Commission,
Represented by its Secretary, Dholpur House,
Shahjahan Road, New Delhi – 110 069. **Respondents**

**(By Advocate – Mr. S. Manu (R1 to R3))
Mr. Millu Dandapani (R4))**

This Original Application having been heard on 07.08.2018, the Tribunal on the same day delivered the following:

O R D E R (Oral)

Per: E.K. Bharat Bhushan, Administrative Member

None present on the side of the applicant. Applicant's name was called thrice; absent. Hence, OA is dismissed for non-prosecution. No costs.

**(ASHISH KALIA)
JUDICIAL MEMBER**

**(E.K.BHARAT BHUSHAN)
ADMINISTRATIVE MEMBER**

Yd

List of Annexures of the Applicant

Annexure A-1 - True copy of the Judgment dated 20.05.2015 in OP (CAT) No. 3147/2011.

Annexure A-2 - True copy of the order dated 20.09.2012 in OA No. 684/2011.

Annexure A-3 - True copy of the orders dated 26.06.2015 in IA Nos. 7994/15, 7995/15, 7996/15 and IA No. 8458/15 in OA (CAT) No. 3147/2011.

Annexure A-4 - True copy of the order dated 26.06.2015 of the 3rd Respondent.

Annexure A-5 - True copy of the Order dated 30.06.2015 issued by the 2nd Respondent.

Annexure A-6 - True copy of the Affidavit filed by the UPSC in Contempt Petition No. 1896/15 in OP(CAT) No. 3147/2011.

Annexure A-7 - True copy of the Additional Affidavit filed by the applicant in Contempt Petition No. 1896/15 in OP(CAT) No. 3147/2011.

Annexure A-8 - True copy of the letter/order dated 28.07.2016 issued by the UPSC.

Annexure A-9 - True copy of the order dated 04.08.2016 in Contempt Petition No. 1896/2015.

Annexure A-10 - True copy of the Last Pay Certificate of the applicant issued by the Programme Coordinator I/C and Senior Scientist & Head of UT of Lakshadweep.

Annexure A-11 - True copy of the order dated 01.12.2016 issued by the 2nd Respondent.

Annexure A-12 - True copy of the Office order dated 27.12.2013 issued by the KVK.

Annexure A-13 - True copy of the order F. No. 33/4/2006-Agri dated 07.09.2007 issued by the 1st Respondent.

List of Annexures of the 4th Respondent

Annexure R-I - True copy of Office Memorandum No. AB-14017/71/89-Estt.(RR) dated 03.10.1989.

Annexure R-II - True copy of letter of the 4th Respondent to the Secretary, Union Territory of Lakshadweep, vide F. No. 9/35(11)/2015-ADT.2 dated 16.06.2015.

Annexure R-III - True copy of letter of the 4th Respondent to the Secretary, Union Territory of Lakshadweep, vide F. No. 3/35(5/2016-ADT.2 dated 01.03.2016.

Annexure R-IV - True copy of letter vide F. No. 33/6/2015-Agri dated 23.06..2016 of the 2nd Respondent to the 4th Respondent.

Annexure R-V - True copy of letter of the 4th Respondent to the 3rd Respondent vide F. No. 3/35(5/2016-ADT.2 dated 28.07.2016.

List of Annexures of the Respondent Nos. 1 to 3

Annexure R-1(a) - Photocopy of the order No. 37/4/98-Agri(KVK) dated 17.07.1998 of the 1st respondent.

Annexure R-1(b) - Photocopy of the reply dated 23.06.2004 from ICAR.
